

CENTRAL ADMINISTRATIVE TRIBUNAL,**ERNAKULAM BENCH****CP(C) 180/00052/2020****in****Original Application No. 180/595/2019****Tuesday, this the 5th day of January, 2021****CORAM:****Hon'ble Mr. P. Madhavan, Judicial Member****Hon'ble Mr. K.V. Eapen, Administrative Member**

Safeer Karim, aged 32 years

S/o.K.A.Karim

Residing at Kollomparambil House,
Kunnukara, Alwaye, Ernakulam-683578
Kerala State

..... Petitioner

(By Advocate : In person)**V e r s u s**

1. Pushpendra Rajput, Additional Secretary
 Union Public Service Commission
 Dholpur House, Shajahan Road
 New Delhi – 110 069

2. Paramjeet Chadha, Under Secretary
 Union Public Service Commission
 Dholpur House, Shajahan Road
 New Delhi – 110 069 ... Respondents

(By Advocate : Mr.Thomas Mathew Nellimoottil,Sr.PCGC)

This application having been heard on 5.1.2021 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

Both sides present. It appears that the UPSC has complied with the direction of this Tribunal and hence there is no purpose in continuing with this CP©. **CP(C) is closed.**

(K.V. EAPEN)

ADMINISTRATIVE MEMBER

(P. MADHAVAN)

JUDICIAL MEMBER

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List of Annexures

Annexure CP1 - A copy of the order dated 2.3.2020 passed by this Tribunal in O.A No.595 of 2019

Annexure CP2 - A copy of the order passed by the respondent dated 25.9.2020 for the personal hearing.

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